

has been raised here and now no one can reply to it off the cuff. That is what I am saying...*(Interruptions)* The utmost I can do is, I will request the Finance Minister to go through what the hon. Members have said and if he thinks any information is to be given, he will give it...*(Interruptions)*

SHRI ARJUN CHARAN SETHI (Bhadrak): Sir, I am on a point of order.

MR. SPEAKER: What is your point of order?

SHRI ARJUN CHARAN SETHI: Sir, since the beginning of this Session, I have been submitting notices under various rules of the House. But you have not given a chance to me to speak so far...*(Interruptions)*

MR. SPEAKER: Please take your seat. I am giving the ruling on your point of order.

SHRI ARJUN CHARAN SETHI: I have submitted notices regarding my constituency. You are giving chance to some other hon. Member to speak on the same subject. But you have not allowed me to speak. This is certainly unfair...

(Interruptions)

MR. SPEAKER: What he says is not going on record.

*(Interruptions)**

[*Translation*]

SHRI KESRI LAL (Ghatampur): Mr. Speaker Sir, since I came here after having been elected, I am giving Calling Attention Motions on one or the other subject, but none of my motions has been admitted. I am not being given an opportunity to put up my views. If I do not get an opportunity to make my point in respect of my constituency, why was I elected by the people. As such, I am walking out of the House.

12.52 hrs.

(At this stage, Shri Kesri Lal left the house).

*Not recorded

[*English*]

MR. SPEAKER: Well, I can appreciate the anger of the Member. But there are 542 Members in this House. And if every Member is wanting to speak on the same day, it is not possible. It would be very unfair on the part of anybody in the House to allege things against each other, even against the Chair also.

(Interruptions)

MR. SPEAKER: Now I do not appreciate it. And this way we will not be able to conduct the proceedings in the House because it is not possible for me to satisfy each and every Member at one and the same time.

(Interruptions)

12.54 hrs.

MR. SPEAKER: Please take your seat, Shri Madhav Rao Scindia.

PERSONAL EXPLANATION UNDER RULE 357

Clarification regarding certain remarks reported to have been made by Shri Madhav Rao Scindia, the Minister of Civil Aviation and Tourism at a press interview at Lucknow on 4-8-91.

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): Sir, I rise to make a clarification regarding a statement purported to have been made by me at a press conference in Lucknow on the 4th August. Our country today is facing challenges of gigantic dimensions. We are passing through a grave political economic and social crisis. At such a juncture it is imperative that we stand united in our resolve to protect the unity and integrity of our country, and it is the duty of every nationalist to ensure that his every step contributes to strengthening the national fabric and not to destroying it.